



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI  
Tis Hazari Courts, Delhi

ORDER

Consequent upon recommendations made by 'Committee for Inter-se District Transfer of the Members of Staff', the following transfers/postings are hereby made in official exigency with immediate effect :-

Sl. No.	Name of the Official	From	To
1.	Sh. Rishabh Agrahari S/o Sh. Bhiyan Agrahari	PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	PA in the Court of Ms. Nishi Jindal, JMFC - Digital Traffic Court-02, New Delhi District, Patiala House Courts, New Delhi
2.	Sh. Sagar Waldia S/o Sh. Harinder Singh	PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	PA in the Court of Sh. Abhay Choudhary, JMFC-09, Shahdara District, Karkardooma Courts, Delhi
3.	Ms. Riya D/o Sh. Lakhan Singh	PA in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi	PA in the Court of Sh. Amit Rana, JMFC-06, East District, Karkardooma Courts, Delhi
4.	Ms. Parimal Anhal EC-62228676	PA in the Court of Ms. Manisha Tripathy, ASJ (SC-POCSO)-02, Shahdara District, Karkardooma Courts, Delhi	PA in the Court of Ms. Ankita Bhatia, Judicial Magistrate First Class (NI Act)-03, South District, Saket Courts, New Delhi
5.	Sh. Gyan Babu Sharma EC-87240003	PA in the Court of Ms. Ankita Bhatia, Judicial Magistrate First Class (NI Act)-03, South District, Saket Courts, New Delhi	PA in the Court of Ms. Tapasya Agarwal, Chief Judicial Magistrate, South-East District, Saket Courts, New Delhi
6.	Ms. Urvashi Kaushik EC-49580221	PA in the Court of Ms. Tapasya Agarwal, Chief Judicial Magistrate, South-East District, Saket Courts, New Delhi	PA in the Court of Ms. Manisha Tripathy, ASJ (SC-POCSO)-02, Shahdara District, Karkardooma Courts, Delhi

Note :-

1. The above mentioned officials are hereby stand relieved from their present place of posting with directions to join at their transferee stations forthwith.
2. Non-compliance of transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.

*ANJU BAJAJ CHANDNA*

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

No. 25317-347 /Admn.I(HQs)/T&P/2026

Dated, Delhi the \_\_\_\_\_

**Copy forwarded for information and necessary action to :-**

1. The Principal District & Sessions Judge, South/New Delhi/Shahdara/East/South-East Districts, Delhi/New Delhi.
2. Officers Concerned.
3. DDOs/Sr.Accounts Officer/Accounts Officer/Assistant Accounts Officer, Central/South/New Delhi/Shahdara/East/South-East Districts, Delhi/New Delhi.
4. Personal Office of the undersigned.
5. Dealing Official, Personal File/Seniority&Promotion, Administration Branch-I Central District, THC, Delhi.
6. Dealing Official, ACR Cell, Central District, THC, Delhi.
7. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
8. Dealing Official, Computer Branch, Central District, THC, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
10. Officials Concerned.



Principal District & Sessions Judge (HQs), Delhi